

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1) No(s).4393/2012

(From the judgement and order dated 04/04/2012 in CRA No.409/2002, of The
HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

MASIHUDDIN AHMAD KHAN

Petitioner(s)

VERSUS

STATE THR. C.B.I.

Respondent(s)

(With appln(s) for exemption from filing O.T. and suspension of sentence
and office report)
(For Final Disposal)WITH SLP(Cr1) NO. 8940 of 2012
(With appln(s) for stay and office report)
(For Final Disposal)

Date: 07/01/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Petitioner(s) Mr. Anupam Lal Das,Adv.

For Respondent(s) Mr. Siddharth Luthra,ASG
Mr. B.V. Balram Das,Adv.
Mr. Ashok Dhamija,Adv.
Ms. Supriya Juneja,Adv.
Mr. Yashpreet Singh,Adv.
Mr. Shiv Pandey,Adv.
Mr. Arvind Kumar Sharma,Adv.UPON hearing counsel the Court made the following
O R D E R

Not taken up.

| (DEEPAK MANSUKHANI)
| Court Master| (M.S. NEGI)
| Court Master

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